

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 345**  
**TO BE ANSWERED ON 05<sup>th</sup> FEBRUARY, 2018**

**TRADE DEFICIT BETWEEN INDIA AND CHINA**

345. SHRIMATI V. SATHYA BAMA:  
SHRI PR. SENTHIL NATHAN:  
SHRI K.N. RAMACHANDRAN:  
SHRI BHARATHI MOHAN R.K.:

Will the Minister of **COMMERCE & INDUSTRY** (वणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has taken any stringent and appropriate measures to narrow the trade deficit between India and China;
- (b) if so, the details thereof along with the total value of imports in Indian rupee from China during the years 2014-15, 2015-16, and 2016-17;
- (c) the list of major Chinese products, raw and finished goods flooded into the domestic markets in India along with their value; and
- (d) whether the Government has adequate support and facilitation to indigenous industries to combat the over dumping of Chinese products in Indian market and if so, the details thereof?

**ANSWER**

वणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI C. R. CHAUDHARY)

(a) to (d): Imports exceed exports because of shortages/non-availability of items domestically or because of the cost competitiveness of the foreign manufacturers. Government has formulated various schemes/programmes to help the domestic enterprises compete effectively with imports from China and other countries. Efforts are made to promote manufacturing through initiatives like 'Make in India', 'Digital India', 'Skill India' etc. which provide support for promoting domestic manufacturing capacity in the country. Some of these schemes/programmes which support the Micro, Small and Medium enterprises (MSMEs) include National Manufacturing Competitiveness Programme (NMCP); Credit Guarantee Scheme; Credit Linked Capital Subsidy Scheme; Cluster Development Programme; Market Development Assistance Scheme and Vendor Development Programme for Ancillarisation. These schemes/programmes help MSMEs to increase their competitiveness to challenge cheap Chinese imports in the country.

With a view to protecting its domestic producers and consumers, India has an elaborate and robust legal framework and institutional set up to protect its environment, life and health of its people, plants and animals. Adequate provisions exist under the Foreign Trade Policy to protect the Indian consumers and producers as imported goods are subject to domestic laws, rules, orders, regulations, technical specifications, environmental and safety norms. The BIS standards applicable to domestic goods are also applicable to imported goods. Import of food/edible items is subject to FSSAI standards. Import of plant & plant based products are subject to Plant Quarantine measures and sanitary & phyto-sanitary measures. Import of animal & animal based products are subject to sanitary import permits.

Against cheaper imports causing injury to domestic industry, there are trade defence measures taken like anti-dumping duty, countervailing duty and safeguard duty. Whenever Indian industry is affected by cheaper imports, it can seek remedies from the Government under the above provisions. Directorate General of Anti-Dumping & Allied Duties(DGAD) conducts anti- dumping investigations on the basis of duly substantiated petition filed by the domestic industry alleging dumping of goods into the country causing injury to the domestic industry. Similarly, DGAD conducts anti-subsidy investigations against countries subsidising their export products. As on 29.1.2018, anti-dumping duty is in force on 99 products imported from China. Section 8B of the Customs Tariff Act, 1975, subject to certain conditions, empowers the Central Government to impose Safeguard Duty on any article imported into India in such increased quantities and under such conditions so as to cause or threaten to cause serious injury to the Indian domestic industry.

Details of imports from China to India during 2014-15, 2015-16, and 2016-17 are given below: -

**India's Import from China during the years 2014-15 to 2016-17**

*Value in Rs. Crore*

<b>Year</b>	<b>Value</b>
2014-15	3,69,565.36
2015-16	4,04,043.38
2016-17	4,11,093.51

*(Source; DGCI&S)*

Top 50 Principal Commodity Group-wise India's import from China for the last three years including raw and finished goods are attached as **Annex-I**.

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Annex-I									
India's Import of items from China (top 50 items, based on the import value for the year 2016-17)									
during the financial years 2014-15 to 2016-17									
	ITCH S	Item Description	Unit of Quanti ty	2014-15		2015-16		2016-17	
				Quantity	Value (Rs. Crore)	Quantity	Value (Rs. Crore)	Quantity	Value (Rs. Crore)
1	84713 090	OTHR DGTL AUTOMATC DATA- PROCESNG MACHINE WEGHNG <=10KG WITH A KEYBOARD AND DISPLAY CONSISTNG OF A CENTRAL PROCESNG MACH	NOS	1495190	1557	1208081	1235	845235	1092
2	76071 190	OTHER ALUMINIUM FOIL ROLL	KGS	41402211	801	47645561	882	64572300	1137
3	85238 020	DISCS WITH INFORMATION TECHNOLOGY SOFTWARE	NOS	1284960	898	2673739	1472	1290172	1140
5	84733 020	PRTS AND ACCSSRS OF MOTHERBOARDS	KGS	1517074	1063	1438185	1175	1092143	1168
6	72253 090	OTHER HOT-ROLLED PRODUCTS IN COILS	KGS	578738686	1913	910608319	2125	416340768	1168
7	95030 030	DOLLS OF PLASTIC	NOS	595804440	631	787054895	776	1197683067	1180
8	85287 100	OTHER RECEPTN APARTS FOR TV ETC COLOUR	NOS	9890415	1276	25768079	2957	13937692	1187
9	84479 020	MACHINES FOR MAKING EMBROIDERY	NOS	10046	735	26716	1204	9602	1209
10	84433 100	MACHINES WHICH PERFORM TWO OR MORE OF THE FUNCTIONS OF PRINTING, COPYING OR FACSIMILE TRANSMISSION, CAPABLE OF C	NOS	1243084	1213	1209347	1310	1129881	1222
11	85340 000	PRINTED CIRCUITS	KGS	4282861	745	5105926	958	8428454	1227
12	40112 010	RADIALS TYRES USED ON BUSES/LORRIES	NOS	620246	463	1238243	1077	1387371	1237
13	38089 990	OTHER SIMILAR PRODUCTS N.E.S.	KGS	25380247	1192	14506432	757	30108288	1281
14	85423 900	OTHER	NOS	360098080	1000	533394188	1066	841376744	1285
15	84717 020	WINCHESTER/HARD DISC DRIVES	NOS	3302221	1187	3647896	1176	3640319	1293
16	29419 090	OTHER ANTIBIOTICS	KGS	4037347	1962	3964399	2269	2798650	1310
17	84151 010	SPLIT SYSTEM AIR CONDITIONING MACHINES	NOS	832497	983	764067	838	1353127	1326
18	89040 000	TUGS AND PUSHER CRAFT	NOS	23	1580	43	2530	24	1353
19	90138 010	LIQUID CRYSTAL DEVICES (L.C.D)	NOS	17333743	1386	26057445	1332	32259073	1375
20	84148 011	GAS COMPRESSORS OF A KIND USED IN AIR-CONDITIONING	NOS	3823260	1424	3747900	1451	4339697	1500
21	31021 000	UREA WHETHER OR NOT IN AQUEOUS SOLUTION	KGS	6.431E+09	12199	4950464418	9135	997574591	1503
22	85258 090	OTHER	NOS	22125442	848	44324266	1433	46537299	1562
23	85176 930	ROUTERS	NOS	2886284	861	4328343	1088	7944951	1650
24	85285 100	OF A KIND SOLELY OR PRINCIPALLY USED IN AN AUTOMATIC DATA PROCESSING SYSTEM OF HEADING 8471	NOS	4754750	2149	5586981	2366	4053136	1656

25	87089 900	OTR PRSANDACSSRS OF VHCLS OF HDG 8701-8705	KGS	23404488	1393	27462180	1596	31507878	1700
26	29349 900	OTHER HETEROCYCLIC COMPOUNDS	KGS	7062428	1364	6788217	1379	9082746	1758
27	87141 090	PARTS AND ACCESSORIES OF MOTORCYCLE EXCL. SADDLE	KGS	69787667	2129	63864893	1916	63759244	1767
28	85423 100	MONOLITHIC INTEGRATED CIRCUITS - DIGITAL	NOS	939267827	1164	1401010855	1625	1496791865	1808
29	29420 090	OTHER DILOXANIDE FUROATE, CIMETIDINE, FAMOTIDINE NES	KGS	18055433	3118	13752170	3684	9686946	1817
30	85044 090	OTHERS	NOS	78521240	1219	63747741	1326	88510079	1837
31	29339 900	OTHER HETEROCYCLIC CMPNDS WITH NITROGEN HETRO ATOM (S) ONLY	KGS	7734199	947	8590375	1096	12464621	1839
32	84733 099	OTHER	KGS	8515618	2337	5545755	2219	4194291	1873
33	85076 000	LITHIUM-ION	NOS	12419657	278	35148809	1228	99240089	1960
34	39269 099	OTHR ARTICLE OF PLASTIC NES	KGS	46611044	1121	57035276	1561	79043089	1965
35	84261 900	OTHR(TRNSPRTR CRNS,GANTRY CRNS,BRDG CRNS)	NOS	56	356	308	382	728	1966
36	84715 000	DIGITL PROCESNG UNITS EXCL OF SUB HDNGS 847141 AND 847149,WH/NOT CONT ONE/TWO TYPES OF UN,LIKE STORG/INPUT/OUTPUT UNITS	NOS	524759	1773	713089	2145	634908	2104
37	85030 090	PARTS OF OTHR ROTATING ELECTRC PLANTS	KGS	10701267	1058	11989344	1587	12565718	2159
38	89052 000	FLOATNG/SUBMERSIBLE DRLLNG/PRDCTN PLTFORMS	NOS		0		0	2	2449
39	27040 090	OTHER COKES OF COAL	TON	1946843	2444	2133593	2176	2224068	2616
40	71069 100	UNWROUGHT SILVER	KGS	1766588	6722	711248	2302	724111	2699
41	85176 990	OTHR APARTUS,FR CARRIER/DIGITAL LINE SYSTM	NOS	5900872	1465	16591785	2650	19130063	2958
42	98010 013	POWER PROJECT	KGS	135977606	7708	74061069	4655	77911807	4056
43	89059 090	OTHER UNDER HDNG 8905	NOS	8	3462	23	4954	344	4523
44	31053 000	DIAMONM HYDRGNORTHPHOSPHT(DIAMONM PHOSPHT)	KGS	1.94E+09	5654	3603181150	11103	2566572000	5967
45	85176 290	OTHER	NOS	4285517	3602	19348185	6051	16448879	6009
46	85299 090	OTHE PARTS FR OTHR USE	KGS	39490049	4199	33002649	5015	55492644	6198
47	85177 010	POPLTD, LOADED OR STUFFD PRNTD CRUIT BRDS	KGS	628347	606	2657050	1654	6250127	6540
48	84713 010	PERSONAL COMPUTER (LAPTOP,PALMTOP,ETC)	NOS	5899809	11970	6971964	13851	5318341	13365
49	85414 011	SOLAR CELLS/PHOTOVOLTAIC CELLS WHETHR OR NOT ASSEMBLED IN MODULE/PANEL	NOS	113561871	3713	163024355	12987	281061054	18875
50	85171 290	OTHER	NOS	153517651	38082	118070499	34564	68648955	24198
									(Source; DGCS)

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